

Securities Appellate Tribunal
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :26/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE- MENTION2608-AT 11.00A.M.

954-ADMISSION-COURTCODE-CLAIMANUGRAH-AT 11.05A.M

1	Misc. Application	521/2022	SANDEEP KISHORE AND SONS HUF-DELAY Vs. NSEIL	M/s Y and A LEGAL
(Main Matter Number :SEBI Appeal/0000519/2022)				

	SEBI Appeal	519/2022	SANDEEP KISHORE AND SONS HUF Vs. NSEIL	M/s Y and A LEGAL
Sub Matter :	Misc. Application/0000858/2022			
Sub Matter :	Misc. Application/0000521/2022			

	Misc. Application	858/2022	SANDEEP KISHORE AND SONS HUF-EXEMPTION Vs. NSEIL	M/s Y and A LEGAL
(Main Matter Number :SEBI Appeal/0000519/2022)				

959-ADMISSION-COURTCODE-DARKFIBREAO-AT11.07A.M

	Misc. Application	815/2022	Mohit Mutreja-STAY Vs. SEBI	FINSEC LAW ADVISORS
(Main Matter Number :SEBI Appeal/0000532/2022)				

	Misc. Application	816/2022	Mr. Parshant Mittal-STAY Vs. SEBI	FINSEC LAW ADVISORS
(Main Matter Number :SEBI Appeal/0000533/2022)				

2	SEBI Appeal	531/2022	Anand Subramanian Vs. SEBI	Wadia Ghandy and Co
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
3	SEBI Appeal	532/2022	Mohit Mutreja Vs. SEBI	FINSEC LAW ADVISORS
Sub Matter :		Misc. Application/0000815/2022		
4	SEBI Appeal	533/2022	Mr. Parshant Mittal Vs. SEBI	FINSEC LAW ADVISORS
Sub Matter :		Misc. Application/0000816/2022		

955-MAHEARING-COURTCODE-MARESTORATION-AT11.09A.M

5	Misc. Application	748/2022 (/0000)	YOGESH GEMAWAT-RESTORATION Vs. SEBI	Adv Kanika Bhardwaj
(Main Matter Number :SEBI Appeal/0000526/2021)				

930-RAHEARING-COURTCODE-RACOMPLAINT-AT11.13A.M.

6	Review Application	21/2022	VEDANTA LTD/CAIRN UK HOLDINGS LTD Vs. SEBI AND ANR	DMD ADVOCATES
(Main Matter Number :SEBI Appeal/0000002/2021)				

226-DISPOSAL-CODE--SANRAAGDR-AT-11.15 AM

7	SEBI Appeal	43/2020	Sukumar Subramanian Vs. SEBI	Corporate Attorneys
Sub Matter :		Misc. Application/0000202/2021		
	SEBI Appeal	51/2020	Rajagopal K Vs. SEBI	Joby Mathew and Associates Joby Mathew and Associates
Sub Matter :		Misc. Application/0001133/2021		
	SEBI Appeal	89/2020	A Venkatramani Vs. SEBI	Joby Mathew and Associates
	Misc. Application	202/2021	SUKUMAR SUBRAMANIAN Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000043/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1133/2021	RAJGOPAL K.-Urgency Vs. SEBI	JOBY MATHEW AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000051/2020)				
	SEBI Appeal	336/2022	Uma Karthikeyan Vs. SEBI	Rushin S. Kapadia Advocate
Sub Matter(Disposed) : Misc. Application/0000612/2022				
Sub Matter : Misc. Application/0000860/2022				
	SEBI Appeal	337/2022	Uma Karthikeyan Vs. SEBI	Rushin S. Kapadia Advocate
	Misc. Application	860/2022	SEBI-DELAY IN REPLY Vs. Uma Karthikeyan	K Ashar and Co.
(Main Matter Number :SEBI Appeal/0000336/2022)				

206-DISPOSAL-COURTCODE-FUNDDIVERSION-AT-11.17AM

8	SEBI Appeal	339/2020	Shivris Resources Pvt. Ltd. Vs. SEBI AND Abg Shiyard	Mr. Kunal Katariya, Advocate Mr. Abhiraj Arora, Advocate
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350-ADM DISPOSAL-COURTCODE-DEBARREDGDR-AT11.19A.M.

9	SEBI Appeal	566/2020	Pravin Champalal Jain Vs. SEBI	Mr. Amit Mishra, Advocate ELP
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219-DISPOSAL-COURTCODE-VIKRAMADITYA-AT 11.21 AM

10	SEBI Appeal	51/2021	Vikramaditya Chandra Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar
Sub Matter : Misc. Application/0000109/2021				
Sub Matter : Misc. Application/0000560/2020				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	52/2021	Ishwari Bajpai Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000561/2020		
	SEBI Appeal	53/2021	Saurav Banerjee Vs. SEBI	Ms. Fereshte Sethna, Advocate Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000583/2020		
	Misc. Application	560/2020	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000051/2021)				
	Misc. Application	561/2020	Ishwari Bajpai Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000052/2021)				
	Misc. Application	583/2020	Saurav Banerjee Vs. SEBI	DMD Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000053/2021)				
	Misc. Application	109/2021	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000051/2021)				

563-DISPOSAL-COURTCODE-MARGINSUFFICIENCY-AT11.30AM

11	SEBI Appeal	628/2021	B.P.EQUITIES LIMITED Vs. SEBI	PRIVATE Shah and Ramaiya
	SEBI Appeal	629/2021	MR. SHAUNAK SHAH AND ANR. Vs. SEBI	JAGDISH Corporate Advocates Pleaders,
Sub Matter :		Misc. Application/0001134/2021		

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CIVIL CAUSE LIST OF DATE :26/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	Misc. Application	1134/2021	MR. SHAUNAK JAGDISH SHAH AND ANR.-STAY Vs. SEBI	Corporate Pleaders, Advocates

(Main Matter Number :SEBI Appeal/0000629/2021)

233-ADMDISPOSAL-COURTCODE-GDRPENALTY-AT-11.23 A.M

12	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI	Mr. Amit Mishra, Advocate
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Sub Matter(Disposed) : Misc. Application/0000499/2021

49-ADMDISPOSAL-COURTCODE-BUYBACK-AT11.25 AM

13	SEBI Appeal	420/2021	VEDANTA LIMITED AND OTHERS Vs. SEBI	SOMASEKHAR S., ADVOCATE-I/BRISHAB HSHARMA,
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Sub Matter(Disposed) : Misc. Application/0000708/2021

	Misc. Application	810/2021	NEERJA SHARMA- EXEMPTION APPLICATION Vs. SEBI	REGSTREET LAW ADVISORS
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	SEBI Appeal	486/2021	Neerja Sharma Vs. SEBI	REGSTREET LAW ADVISORS
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329-DISPOSAL-CODE-PREFERENTIALALLOTMENT-AT-11.27AM

14	SEBI Appeal	446/2021	INDIA FINSEC LTD. Vs. SEBI	Corporate Law Chambers India
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470 ADM-DISP-COURT CODE-BIOCONINSIDER-AT11.30 AM

15	SEBI Appeal	542/2021	MR. KUNAL ASHOK KASHYAP AND ANR. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
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Sub Matter(Disposed) : Misc. Application/0000937/2021
Sub Matter(Disposed) : Misc. Application/0000938/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>13-ADMDISPOSAL-SYNCHRONISEDTRADES-AT11.32AM</u>				
16	SEBI Appeal	691/2021	Minal Bharat Patel Vs. SEBI	M and M Legal Ventures
Sub Matter(Disposed) : Misc. Application/0001277/2021				
Sub Matter(Disposed) : Misc. Application/0001278/2021				
<u>52-ADMDISPOSAL-COURTCODE-JOINTINSPECTION-A11.35AM</u>				
17	SEBI Appeal	712/2021	Aditya Birla Money Ltd. Vs. SEBI	J. Sagar Associates
Sub Matter(Disposed) : Misc. Application/0001330/2021				
Sub Matter(Disposed) : Misc. Application/0001331/2021				
<u>652-DISPOSAL-COURTCODE-FURNISHATR-AT11.37AM</u>				
18	IRDA Appeal	1/2022 (/0000)	GO DIGIT GENERAL INSURANCE LIMITED Vs. IRDAI	Shardul Amarchand Mangaldas and Co
Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000002/2022				
<u>671-DISPOSAL- CODE-SHORTFALLCLIENTFUNDS-AT11.39 AM</u>				
19	SEBI Appeal	17/2022	ISS ENTERPRISE LIMITED Vs. NSEIL	Shah AND Ramaiya, Chartered Accountants
<u>677DISPOSAL-COURTCODE-COMPLAINTRTS -AT11.40AM</u>				
20	SEBI Appeal	25/2022	GEOJIT FINANCIAL SERVICES LIMITED Vs. SEBI AND ORS.	DEVEN DWARKADAS AND PARTNERS ADVOCATES AND SOLICIT
Sub Matter(Disposed) : Misc. Application/0000125/2022				
Sub Matter(Disposed) : Misc. Application/0000210/2022				
Sub Matter(Disposed) : Misc. Application/0000224/2022				
<u>780-disposal-COURTCODE-GDRRAINBOW-AT 11.42 AM</u>				
21	SEBI Appeal	185/2022	SPARROW ASIA DIVERSIFIED FUND Vs. SEBI	Rajani Associates

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter(Disposed) : Misc. Application/0000190/2022				
	SEBI Appeal	219/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co.
Sub Matter(Disposed) : Misc. Application/0000373/2022				
Sub Matter(Disposed) : Misc. Application/0000435/2022				
	SEBI Appeal	248/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) : Misc. Application/0000405/2022				
Sub Matter(Disposed) : Misc. Application/0000406/2022				
	SEBI Appeal	249/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) : Misc. Application/0000407/2022				
Sub Matter(Disposed) : Misc. Application/0000408/2022				
Sub Matter : Misc. Application/0000673/2022				
	SEBI Appeal	250/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) : Misc. Application/0000409/2022				
Sub Matter(Disposed) : Misc. Application/0000410/2022				
	SEBI Appeal	251/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) : Misc. Application/0000411/2022				
Sub Matter(Disposed) : Misc. Application/0000412/2022				
	Misc. Application	673/2022	SEBI-DELAY IN REPLY Vs. Aspire Emerging Fund	K Ashar and Co Aagam Doshi
(Main Matter Number :SEBI Appeal/0000249/2022)				
<u>828-DISPOSAL-COURTCODE-FORTISFINAL-AT 11.45A.M.</u>				
22	SEBI Appeal	264/2022	Malvinder Singh and Anr. Vs. SEBI	Parinam Law Associates
Sub Matter(Disposed) : Misc. Application/0000363/2022				
Sub Matter(Disposed) : Misc. Application/0000364/2022				
Sub Matter(Disposed) : Misc. Application/0000365/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
21	SEBI Appeal	265/2022	Gagandeep Singh Bedi Vs. SEBI	Trilegal Advocates
Sub Matter(Disposed) : Misc. Application/0000434/2022				
22	SEBI Appeal	365/2022	FORTIS HOSPITALS LIMITED AND ANR. Vs. SEBI	SARAF AND PARTNERS LAW OFFICES
Sub Matter(Disposed) : Misc. Application/0000511/2022				
	SEBI Appeal	366/2022	DR. SHIVINDER MOHAN SINGH AND ANR. Vs. SEBI	Uma Chatterjee Advocate
	SEBI Appeal	367/2022	BHAVDEEP SINGH Vs. SEBI	Adv. Sagar Vichare
	SEBI Appeal	397/2022	LT. GEN. TEJINDER SINGH SHERGILL Vs. SEBI	Sandeep Wadhawan, Advocate
Sub Matter(Disposed) : Misc. Application/0000557/2022				
Sub Matter(Disposed) : Misc. Application/0000549/2022				

143-PARTHEARD- COURTCODE-DARKFIBREWTM-AT12.30P.M.

23	SEBI Appeal	334/2019	National Stock Exchange of India Limited Vs. SEBI	Somasekhar Sundaresan,Adv. i/b AZB and Partners Rafique Dada,Sr. Adv. i/b The Law Point
	SEBI Appeal	183/2019	GKN Securities and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
	Misc. Application	234/2019	Ravi Varanasi Vs. SEBI	Manilal Kher Ambalal and Co

(Main Matter Number :SEBI Appeal/0000324/2019)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	235/2019	NAGENDRA KUMAR Vs. SEBI	Manilal Kher Ambalal and Co
	(Main Matter Number :SEBI Appeal/0000325/2019)			
	SEBI Appeal	323/2019	Deviprasad Singh Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor, Sr.Adv. i/b The Law Point
Sub Matter :	Misc. Application/0000233/2019			
	SEBI Appeal	324/2019	Mr. Ravi Varanasi Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :	Misc. Application/0000234/2019			
	SEBI Appeal	325/2019	Mr. Nagendra Kumar Vs. SEBI	P.N.Modi,Sr. Adv. i/b. Manilal Kher Ambalal and Co Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :	Misc. Application/0000235/2019			
	SEBI Appeal	326/2019	Way2wealth Brokers Private Limited Vs. SEBI	Janak Dwarkadas,Sr. Adv.i/bCyrilAmarchandMa ngaldas Mustafa Doctor,Sr. Adv. i/b The Law Point
	SEBI Appeal	327/2019	M. R. Shashibhushan Vs. SEBI	JanakDwarkadas,Sr.Adv-i/b -CyrilAmarchandMagaldas Mr. Mustafa Doctor, Senior Advocate- i/b The LP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	337/2019	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Mr. Anubhav Ghosh, Advocate-i/b The Law Point
	Misc. Application	233/2019	DEVIPRASAD SINGH Vs. SEBI	

(Main Matter Number :SEBI Appeal/0000323/2019)